



INTELLECTUAL  
PROPERTY **INDIA**  
PATENTS / DESIGNS / TRADE MARKS  
GEOGRAPHICAL INDICATIONS



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बौद्धिक संपदा भवन, एस. एम. रोड, एन्टॉप हिल, मुंबई - 400 037.  
GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPT. FOR PROMOTION OF INDUSTRY & INTERNAL TRADE  
**Office of the Controller General of Patents, Designs & Trade Marks**  
Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai - 400 037.

## Public Notice

The Office of the Controller General of Patents, Designs and Trade Marks (O/o CGPD TM) is pleased to announce the celebration of the **25th Anniversary of the Trade Marks Act, 1999**, titled "*The Trade Marks Yatra*" to be held on **30.12.2024**. This pivotal legislation has revolutionized the Trade Mark protection in India, providing businesses with robust safeguards and bolstering consumer trust. In recognition of this significant milestone, this office is hosting a range of events and initiatives, welcoming all stakeholders, Trade Mark professionals, and the public to join us in commemorating this vital achievement together.

### **Highlights of the 25th Anniversary Celebration**

**Commemorative Logo:** To celebrate this significant anniversary, a special logo has been created to represent the achievements of the Trade Marks Act of 1999. This office encourages all the stakeholders, businesses, legal professionals, industry associations and educational organizations to use this logo in their communications to show their support for this milestone.

**Webinars on Key Topics:** This office invites you to participate in a series of informative webinars that will delve into various important topics, such as the evolution and modernization of the Trade Marks Law, Madrid System of Filing and Protection, Legal insights on Trade Marks and significant Court Rulings. Further details, including the virtual link for the event will be provided in due course.

Additionally, this office encourages all the stakeholders to share their brands success stories through e-mail ([mumbai.tmr@nic.in](mailto:mumbai.tmr@nic.in)) as part of our celebration. Selected narratives may be showcased at the Trade Marks Registry (respective

Jurisdictions), thereby highlighting the impact of their Trade Marks globally.  
**Last date to provide brands success story is 20.12.2024.**

As a result, all concerned are kindly informed that the Open House Sessions will not be carried out from 16.12.2024 to 20.12.2024 in order to facilitate the smooth functioning of the 25<sup>th</sup> Anniversary Celebration of Trade Marks Act, 1999. Regular sessions will resume thereafter.

Let us celebrate the achievements and come together to honor this milestone and continue our collective efforts to protect Intellectual Property, promote innovation, brand protection and strengthen India's economic framework.

### **Webinars on Key Topics**

<b>Sr.no</b>	<b>Date</b>	<b>Topics</b>	<b>Timing</b>
<b>1</b>	16.12.2024	Evolution of the Trade Marks Act in India	04:30 PM onwards
<b>2</b>	17.12.2024	Modernization of Trade Mark Law	04:30 PM onwards
<b>3</b>	18.12.2024	Madrid System of Filing and Protection	04:30 PM onwards
<b>4</b>	19.12.2024	Land Mark Judgments on Trade Marks	04:30 PM onwards

This issues with the approval of the CGPDTM.

Sd/-

CGPDTM